

**THE GAUHATI HIGH COURT AT GUWAHATI**  
(HIGH COURT OF ASSAM: NAGALAND: MIZORAM AND ARUNACHAL PRADESH)

**CORRIGENDUM**

Dated: Guwahati, the 14<sup>th</sup> December, 2023

**NO. HC.VII-138/2019/12152/A ###** In partial modification of this Registry's earlier Notification No. **HC.VII-138/2019/10466/A dated 16<sup>th</sup> October, 2023**, the following trainee Judicial Officers in Grade-III of Assam Judicial Service are deputed to undergo Field training for a period of **3 (three)** months w.e.f. **02-11-2023 to 31-01-2024** instead of 02-11-2023 to 15-12-2023 in the respective establishment of District & Sessions Judges, as shown below :

Sl. No.	Name of the Judicial Officer	Designation	District Judiciary
			02-11-2023 to 31-01-2024
1.	Smti. Pallavi Joshi	Munsiff No.2, Dhemaji	Sivasagar
2.	Shri Hadi Alam	Judicial Magistrate 1 <sup>st</sup> Class, Dima Hasao, Haflong	Sonitpur
3.	Smti. Puja Sarmah	Judicial Magistrate 1 <sup>st</sup> Class, Kamrup (M), Guwahati	
4.	Shri Aditya Vikram Das	Munsiff-cum-Judicial Magistrate 1 <sup>st</sup> Class, Dima Hasao, Haflong	
5.	Shri Kaustabh Moni Sarma	Munsiff-cum-Judicial Magistrate 1 <sup>st</sup> Class, West Karbi Anglong, Hamren	Morigaon
6.	Shri Debanga Bhusan Goswami	Judicial Magistrate 1 <sup>st</sup> Class, Dibrugarh	Golaghat
6.	Shri Anjan Nath	Munsiff, South Salmara- Mankachar	Kokrajhar
8.	Shri Monosijo Bhattacharjee	Judicial Magistrate 1 <sup>st</sup> Class, Karimganj	Hailakandi
9.	Smti. Jahnabi Das	Darrang, Mangaldoi	Bongaigaon

10.	Smti. Monisha Das	Munsiff-cum-Judicial Magistrate 1 <sup>st</sup> Class, Dhakuakhana, Lakhimpur	Dibrugarh
11.	Shri Monojyoti Mili	Munsiff, Charaideo, Sonari	Dibrugarh
12.	Smti. Queensmita Saikia	Munsiff-cum-Judicial Magistrate 1st Class, Jonai , Dhemaji	Tinsukia
13.	Shri Deepseeng Shyam	Munsiff No.2 , Darrang, Mangaldoi	Jorhat

The training conditions of the others trainees will be remain as same as it was earlier notified.

By Order,  
Sd/- S. Dhar

**REGISTRAR (JUDICIAL)**

**Memo No.HC.VII-138/2019/12153-12163/A**

**Date:14-12-2023**

Copy forwarded for information & necessary action to:

1. The L.R.-cum-Commissioner & Secretary to the Govt. of Assam, Judicial Department, Dispur, Guwahati, Assam.
2. The Principal Accountant General (A&E), Assam, Maidamgaon, Beltola, Guwahati, for information and necessary action.

***(The Officers are placed on deputation for the programme on condition that (a) the Officers will be treated as on duty during the training period, & (b) they will be entitled to T.A. & D.A. as admissible under the Rules).***

3. The Registrar (Admin./Vigilance/Esstt.), Gauhati High Court, Guwahati.
4. The Registrar-cum-Principal Secretary to Hon'ble the Chief Justice (Acting), Gauhati High Court, Guwahati.
5. The District & Sessions Judge,  
Sivasagar / Sonitpur, Tezpur / Morigaon / Golaghat / Kokrajhar / Haikandi / Bongaigaon / Dibrugarh / Tinsukia / Jorhat.

***(He/She is requested to make all necessary arrangements for the Field Training as per the guidelines***

***He/She is also requested to maintain an Attendance Register of the Trainee Officers and after completion of the Field Training, the same to be sent to the Judicial Academy, Assam accordingly).***

6. The concerned Trainee Judicial Officers.

7. The Project Manager, Gauhati High Court, Guwahati.

***(He is requested to upload the Notification immediately in the official website of the Gauhati High Court, Guwahati).***

8. The Administrative Officer, Judicial Academy, Assam with a request to place the Notification before the Hon'ble Director, Judicial academy and to circulate the same amongst the concerned trainee Officers.

9. The Private Secretary to Hon'ble Mr. Justice Manash Ranjan Pathak, Gauhati High Court, Guwahati for his Lordship's kind information.

10. The CA to the Registrar General, Gauhati High Court, Guwahati.

(THE LIST OF OFFICERS HEREINABOVE IS NOT NECESSARILY IN ORDER OF SENIORITY)

  
**REGISTRAR (JUDICIAL)**